

PUNJAB VIDHAN SABHA SECRETARIAT

Starred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Thursday, the 30th June, 2022 (Morning Sitting)**

To provide facility of public bus service to the villages of Kandi Area in Assembly Constituency Dasuya

- *159. **Sardar Karambir Singh, M.L.A.**- Will the Transport Minister be pleased to state whether it is a fact that there is no bus service in the villages of Kandi area as Kamahi Devi, Datarpur, Shri Padaim, Sansarpur, Makkowal, Dharampur, Bhol Kalota, Chamuhi and Bhototar of district Hoshiarpur in Assembly Constituency Dasuya; if so, the time by which the public bus service is likely to be started in the said villages ?

Sanctioned posts of Patwaris in Sub-Division, Banga

- *131. **Doctor Sukhwinder Kumar, M.L.A.** Will the Revenue Minister be pleased to state the number of sanctioned posts of Patwaris in Sub-Division Banga of District Shaheed Bhagat Singh Nagar alongwith the number of regular and retired Patwaris working on these posts at present togetherwith the number of posts lying vacant alongwith the time by which these posts will be filled-up?

To establish "Guru Nanak Da Pind" at Sultanpur Lodhi

- *128. **Rana Inder Partap Singh, M.L.A.**- Will the Tourism and Cultural Affairs Minister be pleased to state whether it is a fact that it was announced to establish "Guru Nanak Da Pind" at Sultanpur Lodhi during commemoration of 550th Parkash Purab of Sri Guru Nanak Dev Ji; if so, the estimated cost of the said project alongwith the time by which it is likely to be completed?

Details of revenue collected from the government lotteries of the State during the period from January to March 2022 and April to May 2022

- *145. **Shri Avtar Singh Junior, M.L.A.**- Will the Finance Minister be pleased to state:-
a) whether only government lottery tickets are available at majority of lottery stalls opened at various places in district Jalandhar and whether any checking has been conducted regarding the same during January to March 2022 and April to May 2022;
b) the total amount of revenue collected from the said stalls in each district during the above said period?

Construction of bridge from Bela to Paniali

- *49. **Doctor Charanjit Singh, M.L.A.**- Will the Public Works (B&R) Minister be pleased to state whether it is a fact that the construction work on the project of bridge on Sutlej river from Bela to Paniali in Assmeby Constituency Sri Chamkaur Sahib, district Roopnagar could not be started due to some technical reasons as well as paucity of funds; if so, the time by which the said project will be completed?

To construct Play Grounds in Villages

- *88. **Professor Jaswant Singh Gaijanmajra, M.L.A.**- Will the Sports Minister be pleased to state whether the government will consider to construct any play ground for those villages which have no playground as well as Panchayat land ?

Details of grants released to the villages of Assembly Constituency, Baghapurana

- *318. **Sardar Amritpal Singh Sukhanand, M.L.A.**- Will the Rural Development and Panchayats Minister be pleased to state the amount of grants released by the previous government in the villages of Assembly Constituency Baghapurana alongwith the amount lying pending; the time by which the pending amount will be released?

Problem of filthy water of Ghaggar River in Sardulgarh

- *16. **Sardar Gurpreet Singh Banawali, M.L.A.**- Will the Chief Minister be pleased to state whether it is a fact that the chemical and sewerage water is being drained directly in to the Ghaggar River in Assembly Constituency Sardulgarh whereby the water is polluting; if so, the steps being taken by the government to stop the filthy water?

To carry out the repair of roads falling in Assembly Constituency Samana

- *30. **Sardar Chetan Singh Jouramajra, M.L.A.**- Will the Public Works (B & R) Minister be pleased to state:-
a) the time as to when repair/renovation of the roads falling in Assembly Constituency Samana was got carried out alongwith the details of roads renovated in kilometers;
b) since when the work of repair/renovation of these roads is lying pending as described in part (a) above alongwith the time by which it is likely to be completed?

To take over Sant Prem Singh Karamsar Khalsa College Begowal in Assembly Consitituency Bholath

- *176. **Sardar Sukhpal Singh Khaira, M.L.A.**- Will the Higher Education Minister be pleased to state whether any process is under consideration of government for taking over Sant Prem Singh Karamsar Khalsa College Begowal in Assembly Constituency Bholath; if so, the details thereof togetherwith the time by which the said process is likely to be completed?

To formulate the policy regarding transfer of ownership in the name of people residing in the houses constructed on common land

- *226. **Sardar Harmit Singh Pathanmajra, M.L.A.**:- Will the Rural Department and Panchayats Minister be pleased to state whether the government is formulating any policy to transfer the ownership in the name of people on D.C rates who have constructed their houses on the land of village ponds and shamlat land in the State since 50-50 years; if so, the details thereof?

To make bus stand functional at Tapa Mandi

- *329. **Sardar Labh Singh Ugoke, M.L.A.**:- Will the Transport Minister be pleased to state whether it is a fact that bus stand at town Tapa Mandi in Assembly Constituency Bhadaur which was constructed approximately 6 years ago but has not been yet made functional; if so, the time by which the said bus stand is likely to be made functional?

To accord status of district to Assembly Constituency Dasuya

- *38. **Sardar Karambir Singh, M.L.A.**:- Will the Revenue Minister be pleased to state whether there is any proposal under consideration of the government to accord status of district to Assembly Constituency Dasuya in District Hoshiarpur as it is also known as historical Pandav Sarovar and being an old town; if so, the time by which it is likely to be done?

To meet the shortage of doctors in the hospital of Assembly Constituency Khadoor Sahib

- *229. **Sardar Manjinder Singh Lalpura, M.L.A.**:- Will the Chief Minister be pleased to state the time by which the shortage of doctors will be made good in the Government Hospital in Assembly Constituency Khadoor Sahib?

Relaxation in the conditions regarding width of road to be constructed under Pradhan Mantri Gram Sadak Yojana

- *267. **Sh. Dinesh Chadha, M.L.A.**:- Will the Public Works (B&R) Minister be pleased to state as to whether it is a fact that the width of roads i.e. 8.5 meter is mandatory for the roads to be constructed by the Centre Government under Pradhan Mantri Gram Sadak Yojana, while in district Ropar and other semi hilly areas are not availing benefit of said scheme; if so, whether the government will take-up the matter with Centre Government to relax the condition regarding width of road so that the benefits of said scheme could be availed by these areas?

Details of comprehensive development of village Khatkar Kalan

- *99. **Sardar Partap Singh Bajwa, M.L.A.**:- Will the Rural Development and Panchayats Minister be pleased to state whether there is any plan under consideration of the government for comprehensive development of village Khatkar Kalan, district Shaheed Bhagat Singh Nagar, the birth place of Shaheed Bhagat Singh ji; if so, the details thereof?

To upgrade the schools of Assembly Constituency Sanour, District Patiala

- *214. **Sardar Harmit Singh Pathanmajra, M.L.A.**:- Will the Education Minister be pleased to state the names of Middle and High Schools falling in Assembly Constituency Sanour, district Patiala are proposed to be upgraded by the government alongwith the time by which these are likely to be upgraded?

To supply water of Banur canal to the villages of Assembly Constituency Ghanaur

- *313. **Shri Gurlal Singh, M.L.A.**:- Will the Water Resources Minister be pleased to state whether there is any proposal under consideration of the government to supply water of Banur canal to 42 villages of Ghanaur, 20 villages in Assembly Constituency Rajpura, village Ghaggar Saran to Kohle Majra; if so, as to when?

Contraction of Commerce Block of Government College Dera Bassi and details of vacancies

- *206. **Sardar Kuljit Singh Randhawa, M.L.A.**:- Will the Higher Education Minister be pleased to state:-
a) the present status of construction of Commerce Block at Govt. College Dera Bassi togetherwith the time by which it will be completed;
b) the total strength of staff in aforesaid college and the number of vacant posts alongwith the details each cadre togetherwith the time by which these posts will be filled-up?

To issue order for not utilizing the sancitoned/released panchayati grants during 2021-22

- *141. 1. **Sardar Sukhbinder Singh Sarkaria, M.L.A**
2. **Sardar Vikramjeet Singh Chandhary, M.L.A.:-** } Will the Rural Development and Panchayats Minister be pleased to state:-
a) whether it is a fact that the State Govt. has issued orders for not utilizing the panchayati grants sanctioned/released by the government during the year 2021-22; if so, the reasons therefor;
b) whether Government is considering to release grants to these panchayats again; if not, the reasons therefor ?